

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 30<sup>th</sup> May, 2018  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 212/2017, M.A No. 216/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017, M.A. No. 652/2017 & M.A. No. 514/2018) <b>(PH)</b>	Giriraj Parikrama Sanrakshan Sansthan & Ors.  Vs. Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Ms. Katyayni, Advs. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raghvendra Singh, AG with Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for Rajasthan Ms. Disha Vaish, Adv. Mr. M.R. Shamshed, Adv. for UP Forest Dept. Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. For Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Advs. Mr. Mukesh Verma, Adv. Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Rajkumar, Adv. for CPCB Mr. Anjani Kumar Mishra, Adv.
2.	Original Application No. 280/2017 (M.A. No. 529/2017)	Dwarikadham-Radhika Dham Resident Welfare Trust  Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant  Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF Mr. M. P. Shorawal, Adv.
3.	<b>Execution Application No. 19/2018 IN</b> O. A. No. 24/2016	Giriraj Parikrama Sanrakshan Sansthan  Vs. State of Rajasthan & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant  Dr. Sandeep Singh, Adv. for State of UP Mr. Tarunvir Singh Khehar, Adv. Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for UPPCB Mr. Shiv Mangal Sharma, AAG with Mr. Saurabhy Rajpal, Adv. for State of Rajasthan Mr. Rajesh K. Singh, Adv. for MoEF

4.	Original Application No. 202/2016 (M.A. No. 381/2016) <b>(PH)</b>	Balotra Textile Hand Procesers Association  Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra, Adv. for R-1 to 3 Mr. Vinay Kothari, Adv. for R-4 Mr. Digvijay Singh Mr. Abhimanyu Rathore, Adv.
5.	<b>Review Application No. 21/2017 IN</b> M.A. No. 547/2017 IN Original Application No. 202/2016	Balotra Textile Hand Procesers Association  Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant
6.	Original Application No. 34 (T <sub>HC</sub> )/2014 (CWP No. 2844/2011) (M.A. No. 282/2016 & M.A. No. 1230/2016)	Digvijay Singh  Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Mr. Manu Chaturvedi, Advs. & Digvijay Singh Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R – 9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. Shiv Mangal Sharma, Adv. for RSPCB Mr. B. V. Niren, Adv. for CGWA
7.	<b>Review Application No. 25/2017 IN</b> M.A. No. 1230/2016 IN O.A. No. 34/2014 (T <sub>HC</sub> )	Digvijay Singh  Vs. State of Rajasthan & Ors.	Mr. Vijay Kothari, A dv. for Applicant
8.	<b>Appeal No. 77/2018</b> (Earlier Appeal No. 76/2017 (SZ))	M/s B. J. Expo Pvt. Ltd.  Vs. Tamil Nadu Pollution Control Board & Ors.	Mr. M. P. Parthiban, Adv. for Applicant  Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB
9.	<b>Original Application No. 335/2018</b> (Earlier O. A. No. 02/2018 (SZ))	Sri Vangapally Surender Rao  Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
10.	<b>Original Application No. 347/2018</b> (Earlier O. A. No. 274/2016 (SZ))	S. Joel  Vs. The Secretary, Government of Tamil Nadu & Ors.	Mr. M. Sathish Kumar & Y. Arunagiri, Advs. for Applicant  Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB
<b>FOR ADMISSION</b>			
11.	<b>Execution Application No. 38/2018 IN</b> O. A. No. 57/2017 (Earlier O.A. No. 101/2015 (CZ))	Shailendra Singh  Vs. State of Madhya Pradesh & Ors.	Mr. Nishant Awana, Adv. for Applicant
12.	Original Application No. 367/2018 (M.A. No. 843/2018 & M.A. No. 844/2018)	Parsuram  Vs. State of Uttar Pradesh & Ors.	Ms. Anupam Kirti, Adv. for Applicant
13.	<b>M.A. No. 854/2018 IN</b> Original Application No. 40/2015 (CZB)	Y. N. Pandey  Vs. The Collector, Jagdalpur & Ors.	Mr. Nishant Awana, Adv. for Applicant
14.	<b>M.A. No. 864/2018 IN</b> Original Application No. 618/2016	Sanjay Kumar  Vs. State of UP & Ors.	Mr. Deepak Kumar Prasad, Adv. for Applicant in M.A.

<b>FOR COMPLETION OF PLEADINGS</b>			
15.	Original Application No. 361/2017	Court on its own Motion Vs. Ministry of Environment and Forests & Climate Change & Ors.	Ms. Sakshi Popli, Adv. for MoEF  Ms. Sakshi Popli, Adv. for MoEF Mr. Gautam Singh, Adv. (AC) Mr. Varun Thakur, Adv. for NMCG Mr. Mukesh Verma, Adv. for R-6 Mr. Pradeep Mishra, Adv. Mr. Rahul Verma, AAG for State of Uttarakhand Mr. B. V. Niren, Adv. for MoWR Dr. Sandeep Singh, Adv. for State of UP
16.	Original Application No. 815/2017	Kshetriya Vikas Samiti (RWA, Ram Nagar Extn.) Vs. Union of India & Ors.	Ms. Tanya Agarwal, Adv. for Applicant  Mr. Vinayak Gupta, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-2, 6 & 7 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Sakshi Popli, Adv. for DJB & DPCC Mr. Sumeet Pushkarna, Adv. for R-4 Mr. Dinesh Jindal, LO for DPCC Mr. Balendu Shekhar, Adv. for EDMC
17.	Original Application No. 819/2017	Harinder Dhingra Vs. Municipal Corporation Gurugram & Ors.	Mr. Ayush Arora, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Amit Tiwari, Adv. for State of UP Mr. Balendu Shekhar, Adv. for CPCB & EPCA Mr. Amjad Hussain, Adv. for R-6 Mr. Paras Anand, Adv. for R-11 Mr. Yadhuvir B. Arya, Adv. for R-20 Ms. Deep Shikha Bharati, Adv.
18.	<b>Execution Application No. 18/2018 IN O.A. No. 98/2017</b>	Charvi Mehra & Anr. Vs. South Delhi Municipal Corporation & Anr.	Ms. Charvi Mehra & Ms. Krishika Mehra, Applicants in person  Ms. Puja Kalra, Adv. for SDMC Ms. Sakshi Popli, Adv. for Delhi Jal Board
19.	Original Application No. 161/2018	Jagan Nath Huria & Anr. Vs. Union of India & Ors.	Mr. Sandeep Mishra & Ms. Isha Arora, Advs. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 11 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Balendu Shekhar, Adv. Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. M. S. Kalra, Adv. Mr. Yag Dutt, Adv.
<b>FOR HEARING</b>			
20.	Original Application No. 791/2017 (M.A. No. 104/2018 & M.A. No. 430/2018)	Birendra Singh Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Vipin Nair, Adv. for Applicant  Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Rahul Verma, AAG for Uttarakhand Mr. Sanjay Upadhyay, Adv. for R-10 & 11 Mr. Mukesh Verma, Adv. for UEPPCB Ms. Deep Shikha Bharti, Adv. for UP Mr. R. N. Singh, Adv. for CPCB Mr. B. V. Niren, Adv. for CGWA

21.	Original Application No. 329/2015 (M.A. No. 283/2018)	Gram Panchayat ARABA Vs. State of Rajasthan & Ors.	Dr. Nupur Bhatti, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Rajesh Panwar, AAG for R-4 to 6 Mr. Rohit Sachaw for R-7 Mr. Rajkumar, Adv. for CPCB Mr. Sanjeet Purohit, Adv. for RIICO
22.	Original Application No. 521/2015	M. M. Charitable Trust Vs. State of Rajasthan & Ors.	Mr. Kshamendra Mathur, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan and RSPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for DPCC Mr. Sanjeet Purohit, Adv. for R-6 Mr. Rishabh Sanchit, Adv. for JPNT Mr. Rahul Khurana, Adv. Mr. Sarad K. Sunny, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Pradeep Mishra, Adv. for UPPCB
23.	Original Application No. 448 (T <sub>HC</sub> )/2013 (CW 4050/12) (M.A. No. 1228/2015 & M.A. No. 513/2017)	U.R. Beniwal Vs. State of Rajasthan & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Sanjeet Purohit, Adv. for RIICO Mr. Raja L. Choudhary, Adv. for R – 5 Mr. Kuldeep Mathur, Adv. for R – 10 Mr. Ravi Bhandari, Amicus Curiae Mr. Pragya Baghel, Adv. Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
24.	M.A No. 832/2014 IN Original Application No. 358(THC)/2013	Laxmi Suiting Vs. State of Rajasthan & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
25.	Original Application No. 20(T <sub>HC</sub> )/2015	Ramesh Vs. State of Rajasthan & Ors.	Mr. Shiv Mangal Sharma, AAG for R-1 & 2 Mr. A. K. Prasad, Adv. for GGWA Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF
26.	Original Application No. 446 (T <sub>HC</sub> )/2013 (CW 7932/11) (M.A. No. 811/2015)	Multan Singh Vs. State of Rajasthan & Ors.	Mr. Ravi Bhandari, Amicus Curiae Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Sanjeet Purohit, Adv. for RIICO Mr. A. K. Prasad, Adv. for CGWA Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. S. A. Zaidi, Adv.
27.	Original Application No. 88/2016 (M.A. No. 313/2017)	Nandan Singh Bora Vs. Union of India & Ors.	Mr. Rahul Khurana, Mr. Rajeev Bisht & Mr. Surinder Singh, Adv. for Applicant Mr. Rahul Verma, AAG for R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. A. K. Babbar, Adv. for R-10 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rahul Khurana, Adv. Mr. Amit Tiwari, Adv. for State of UP

28.	Original Application No. 367/2016 (M.A. No. 712/2016)	Bahadur Singh Karki Vs. Union of India & Ors.	Mr. Rahul Khurana & Mr. Rajeev Singh Bisht, Advs. for Applicant  Mr. Rahul Pratap, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. Vikas Malhotra, Adv. Mr. Rahul Verma, AAG with R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. Ajit Sharma, Adv. for R-10 Mr. A. K. Babbar, Adv. for R-11
29.	Original Application No. 148/2016 (M.A. No. 686/2017)	Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation & Ors.	Mr. Rahul Khurana, Adv. for Applicant  Ms. Puja Kalra, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. for CGWA Ms. Sakshi Popli, Adv. for DJB Mr. Surendra Kumar, A.E. for R-5 Mr. Rajiv Bansal, Sr. Adv. for DDA Mr. Gaurav Kumar Banal, Adv. for R-6
30.	Original Application No. 678/2016 (M.A. No. 1286/2016 & M.A. No. 475/2017)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Krishna Kumar Singh, Advs. for MoEF Mr. Om Prakash, Adv. for M/o Railways Mr. B. V. Niren, Adv. for R-5 Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. Priyanka Sinha, Adv. for Jharkhand Ms. Deep Shikha Bharati, Adv. Mr. Ajit Kumar Sinha, Sr. Adv. with Ms. Deepa Rai, Adv. for R-3 & 8 Mr. Ashok Kumar Singh, Sr. Adv. with Mr. Sonal Kumar Singh, Adv. for R-7
31.	<b>Execution Application No. 18/2017 IN</b> O.A. No. 16/2014	Shri Hazi Ariff Vs. State of U.P. & Ors.	Mr. R. Venkata Raman, Adv. for Applicant  Mr. Bhanwar Pal Singh Jadon, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Raman Yadav, Adv. for R-3 Mr. Pradeep Mishra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-5 Mr. Sudhir Kulshreshtha, Adv. Mr. Tarunvir Singh Khehar, Adv. Ms. Jagrati Singh, Adv. Mr. Rajiv Bansal, Sr. Adv. with Ms. Jagriti Singh, Adv. for R-6
32.	Original Application No. 418/2017	Delhi Bird Foundation Vs. Union of India & Ors.	Mr. Ritwick Dutta, Rahul Choudhary & Ms. Meera Gopal, Advs. for Applicant  Ms. Sakshi Popli, Adv. for MoEF Mr. Anil Grover, AAG for R-2 to 4 Mr. Piyush Joshi, Adv. for R-5 Mr. Pradeep Misra, Adv. for R-8 Mr. Ravindra Kumar, Adv. (LC)
33.	<b>Original Application No. 55/2018</b> (M.A. No. 152/2018 & M.A. No. 153/2018) (Earlier O.A. No. 56/2017 (CZ))	Shailendra Singh Vs. State of Rajasthan & Ors.	Mr. Abhishek Kumar, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Mr. Pinaki Misra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R-2 Mr. Sandeep Singh, Adv. for R-3 Mr. Nishant Awana, Adv. for R-6

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